

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**ITEM No. 303**

IA-1201/2024, Restoration.A-40/2024

**In**

**IB-358(ND)/2018**

**IN THE MATTER OF:**

M/s. Alpfly Pvt. Ltd.

.... Petitioner/Applicant

**Order under Section 10 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant : Mr. Imran, Mr. M.Z. Khan Advs.  
For the RP : Ms. Gunjan Mittal Adv.

**ORDER**

**Restoration.A-40/2024**

This application has been filed seeking to restore the (IB)358(ND)/2018 in terms of the order dated 15.11.2022 passed by the Hon'ble NCLAT in Appeal No. 1288 of 2019.

We have heard the submissions made by Ld. Counsel appearing for Applicant and perused the application as well as the order dated 15.11.2022 passed by the Hon'ble NCLAT.

In view of the order passed by the Hon'ble NCLAT, the (IB)358(ND)/2018 is restored to its original position.

RA-40/2024 **allowed.**

**CA-448/2019**

The Applicant is directed to file reply to CA-448/2024 within two weeks.

Issue notice to the Resolution Professional.

The Applicant is directed to serve notice along with a copy of the application on the Resolution Professional by all modes and file proof and affidavit of service within one week.

The Resolution Professional is directed to file reply affidavit within one week thereafter.

List the matter **on 30.05.2024.**

**IA-1201/2024**

This application has been filed seeking the following prayers:

- A)** *Allow the present Application and appoint Ms. Gunjan Mittal as the Interim Resolution Professional in the present matter, AND/OR*
- B)** *Pass any other or further orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the present case.*

We have heard the submissions made by Ld. Counsel appearing for Applicant.

In view of the facts stated in the application, Ms. Gunjan Mittal having Registration No. IBBI/IPA-003/IP-N00361/2021-22/13756 is appointed as the Interim Resolution Professional in place of Mr. Anurag Sharma who passed away on 04.05.2021.

**IA allowed.**

-Sd-  
**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**